

Shri Vajpayee: What was the statement? I want to know about the leakage of the news. He has made some reference to it, within the frontier or outside the frontier.

Mr. Speaker: No, no I am not allowing anything more on this

12 04 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER PUBLIC EMPLOYMENT (REQUIREMENT AS TO RESIDENCE) ACT

The Minister of State in the Ministry of Home Affairs (Shri Datar) I beg to lay on the Table a copy of Notification No GSR 323 dated the 21st March 1959 issued under sub-section (2) of Section 1 of the Public Employment (Requirement as to Residence) Act, 1957 [Placed in Library. See No LT-1337/59]

RULES MADE UNDER PUBLIC EMPLOYMENT (REQUIREMENT AS TO RESIDENCE) ACT

Shri Datar. I beg to lay on the Table under Section 4 of the Public Employment (Requirement as to Residence) Act, 1957 a copy of each of the following rules

- (i) The Andhra Pradesh Public Employment (Requirement as to Residence) Rules, 1959, published in Notification No GSR 324 dated the 21st March, 1959
- (ii) The Himachal Pradesh, Manipur and Tripura Public Employment (Requirement as to Residence) Rules, 1959, published in Notification No G.S.R. 325 dated the 21st March, 1959 [Placed in Library See No. LT-1338/59]

AMENDMENT TO CUSTOMS AND CENTRAL EXCISE DUTIES REFUND (FIXED RATES) RULES

The Deputy Minister of Finance (Shri B. E. Bhagat): I beg to lay on the Table, under sub-section (4) of Section 43B of the Sea Customs Act, 1878 and Section 38 of the Central Excises and Salt Act, 1944, a copy of Notification No GSR 326 dated the 21st March, 1959, making certain further amendment to the Customs and Central Excise Duties Refund (Fixed Rates) Rules, 1958 [Placed in Library, See No. LT-1339/59]

NOTIFICATIONS UNDER SEA CUSTOMS ACT

Shri B. E. Bhagat: I beg to lay on the Table, under sub-section (4) of Section 43B of the Sea Customs Act, 1878 a copy of each of the following Notifications —

- (i) GSR No 329 dated the 21st March 1959
- (ii) GSR No 330 dated the 21st March, 1959 containing the Customs Duties Drawback (Diamonds) Rules, 1959 [Placed in Library, See No LT-1340/59]

12 06 hrs

ESTIMATES COMMITTEE

MINUTES OF MEETINGS

Shri Thirumala Rao (Kakirada) I beg to lay on the Table a copy of the Minutes of the sittings of Estimates Committee relating to the Thirty-sixth, Thirty-seventh, Forty-fourth and Forty-fifth Reports on the Ministry of Health